CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI

Petition No. 52/GT/2026

Subject	:	Petition for truing up of Annual Fixed Charges for 2019-24 period of Durgapur Steel Thermal Power Station, Units-I&II (1000 MW).

Petition No. 656/GT/2025

Subject	:	Petition for determination of tariff for 2024-29 period of Durgapur Steel Thermal Power Station, Units-I&II (1000 MW).
Petitioner	:	DVC
Respondents	:	TPDDL and others.
Date of Hearing	:	**27.10.2026**
Coram	:	Shri Jishnu Barua, Chairperson Shri Ramesh Babu V., Member Shri Harish Dudani, Member Shri Ravinder Singh Dhillon, Member
Parties Present	:	Shri Venkatesh, Advocate, DVC Shri Nihal Bhardwaj, Advocate, DVC Ms. Surbhi Kapoor, Advocate, DVC Ms. Nuha Rahman, Advocate, DVC Ms. Suparna Srivastava, Advocate, PSPCL Ms. Hitakshi Jain, Advocate, PSPCL Shri Saurabh Mishra, Advocate, MPPMCL Shri Ravin Dubey, Advocate, MPPMCL

Record of Proceedings

The matters were called out for hearing in virtual mode.

2. During the hearing, learned counsel for the Petitioner sought a week's time to file rejoinders to the replies filed by the Respondents. Learned counsel for the Respondent, PSPCL, submitted that certain deficiencies had been pointed out in its reply and requested the Petitioner to address the same as well.

3. The Commission, after hearing the parties, directed the Petitioner to file the remaining rejoinders, along with the following additional information, after serving a copy on the Respondents/ Objectors, on or before **20.11.2026:**

Petition No. 656/GT/2025

Form 15 and 15A:

I. Furnish Form 15 & 15A, duly certified by the auditor.

4. The Respondents/ Objectors shall file their respective replies/ responses on or before **4.12.2026**, after serving a copy on the Petitioner, who may file its rejoinder, if any, on or before **11.12.2026.**

5. The Petitions shall be listed for hearing on **29.12.2026.**

By order of the Commission

Sd/-
(Vipan Sharma)
Deputy Chief (Legal)